GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO. 1853 ANSWERED ON 11.12.2025

STANDARDISED COOLING RANGE FOR AIR CONDITIONERS

1853. THIRU DAYANIDHI MARAN:

Will the Minister of POWER be pleased to state:

- (a) whether the Government has examined the manner in which a standardised cooling range would affect consumer comfort, energy consumption, industrial productivity and appliance performance in regions with high humidity or severe heat, if so, the details thereof;
- (b) whether any consultations have been held with AC manufacturers, energyefficiency bodies, consumer groups and State Governments before recommending a uniform cooling range, if so, the details thereof;
- (c) whether the Government has assessed potential impacts on health outcomes, especially for infants, the elderly and patients in healthcare facilities, if ACs are prevented from cooling below a standardised threshold, if so, the findings thereof and if not, the reasons therefor; and
- (d) the present status of the June 2025 proposal mandating air conditioners to operate within the 20°C–28°C range and whether a timeline has been fixed for its implementation, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

- (a) & (b): The Ministry of Power has specified a default temperature settings of 24°C under the minimum energy performance standards for air conditioners, which users may change as required. No uniform or standardised cooling range has been notified, and therefore no detailed assessments or consultations on such a range have been undertaken.
- (c) & (d): A user survey was conducted for 20°C to 28°C operating range in air conditioners. Based on the feedback received, no temperature range has been mandated. Consequently, no separate health impact assessment has been undertaken and no implementation timeline has been fixed.
